

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 11691 of 2016- DB

(Arising out of OIA-MUN-CUSTM-000-APP-160-166-16-17 dated 01/06/2016 passed by Commissioner of CUSTOMS-MUNDRA)

COMMISSIONER OF CUSTOMS-MUNDRA

.....Appellant

Office of the Principal Commissionerate of Customs,
Port User Buld. Custom House Mundra, Mundra
Kutch, Gujarat- 370421

VERSUS

RADHA TRADING

.....Respondent

D-14/236,
Sector-8 Rohini,
Rohini, Delhi

APPEARANCE:

Shri Rajesh Nathan, Assistant Commissioner(AR) for the Appellant
Shri Vikas Mehta, Consultant for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 09.05.2024
DATE OF DECISION: 05.06.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11689 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**